

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH): (a) There was fifteen coking coal washeries having an annual throughout capacity of 25.22 million tonnes functioning under Coal India Limited (CIL). Washery-wise details indicating operable capacity against each are given below:-

Name of washeries	Operable capacity (million tonnes/annum)
<i>Bharat Coking Coal Limited (BCCL)</i>	
Dugda (I & II)	3.80
Bhojudih	1.70
Patherdih	1.80
Sudamdih	2.00
Moonidih	2.00
Lodha	0.40
Barora	0.42
Mohuda	0.63
<i>Central Coalfields Limited (CCL)</i>	
Kargali	2.72
Kathara	3.00
Swang	0.75
Gidi	2.00
Rajrappa	3.00
<i>Western Coalfields Limited (WCL)</i>	
Nandan	1.20

(b) and (c). The work of modernisation of 10 existing coking coal washeries (6 in BCCL and 4 in CCL) was taken up in accordance with the recommendations of an Expert Committee. The modernisation works to be completed, related to 'short-term' and 'long-term' measures. The implementation of short-term measures have been completed in all the washeries. The implementation of long-term measures is in progress. Initially, the delay was on account of shortage of funds with the coal companies. Presently, the delay is due to

non-commissioning of deshalting plants on the part of the turn-key contractors.

(d) and (e). Steel plants are importing low ash coking coal to bridge the gap between the requirement and indigenous availability and also to improve the quality of overall blend for technological reasons.

(f) The quantity of coking coal imported and the equivalent of foreign exchange spent during the 1st four years of the Eighth Plan period is as under:

Year	Quantity (in million tonnes)	Approx. value (Rs. in crores)
1992-93	6.23	1263.84
1993-94	6.94	1359.99
1994-95	10.16	1954.39
1995-96 (upto January, 96)	7.05	1569.923

(Source: DGCT &S, Calcutta)

Advance Limit of States

4573. SHRI SANAT MEHTA: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has doubled the limit on ways and means of advances to the States recently;

(b) if so, the details of old and new limits; and

(c) the reasons for increasing the said limits?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) A statement is enclosed.

(c) RBI reviewed the position having regard to current needs of the State Governments and keeping in mind the overall economic and monetary situation.

STATEMENT

Existing Limits for Ways and Means
Advances to State Governments with
Effect from November 1, 1993

Revised Limits for ways and Means
Advances to State Governments with
Effect from August 1, 1996

State	Minimum Balance with R.B.	Normal (84 times of Col.2)	Special (32 times of col.2)	Total	Normal (168 times of col.2)	Special (64 times of col.2)	Total
1. Andhra Pradesh	1.00	84.00	32.00	116.00	168.00	64.00	232.00
2. Arunachal Pradesh	0.10	8.40	3.20	11.60	16.80	6.40	23.20
3. Assam	0.40	33.60	12.80	46.40	67.20	25.60	92.80
4. Bihar	0.70	58.80	22.40	81.20	117.60	44.80	162.40
5. Goa	0.10	8.40	3.20	11.60	16.80	6.40	23.20
6. Gujarat	0.70	58.80	22.40	81.20	117.60	44.80	162.40
7. Haryana	0.30	25.20	9.60	34.80	50.40	19.20	69.60
8. Himachal Pradesh	0.20	16.80	6.40	23.20	33.60	12.80	46.40
9. Karnataka	0.80	67.20	25.60	92.80	134.40	51.20	185.60
10. Kerala	0.60	50.40	19.20	69.60	100.80	38.40	139.20
11. Madhya Pradesh	0.80	67.20	25.60	92.80	134.40	51.20	185.60
12. Maharashtra	1.50	126.00	48.00	174.00	252.00	96.00	348.00
13. Manipur	0.10	8.40	3.20	11.60	16.80	6.40	23.20
14. Meghalaya	0.10	8.40	3.20	11.60	16.80	6.40	23.20
15. Mizoram	0.10	8.40	3.20	11.60	16.80	6.40	23.20
16. Nagaland	0.10	8.40	3.20	11.60	16.80	6.40	23.20
17. Orissa	0.60	50.40	19.20	69.60	100.80	38.40	139.20
18. Punjab	0.60	50.40	19.20	69.60	100.80	38.40	139.20
19. Rajasthan	0.60	50.40	19.20	69.60	100.80	38.40	139.20
20. Tamil Nadu	1.10	92.40	35.30	127.60	184.80	70.40	255.20
21. Tripura	0.10	8.40	3.20	11.60	16.80	6.40	23.20
22. Uttar Pradesh	1.70	142.80	54.40	197.20	285.60	108.80	394.40
23. West bengal	1.00	84.00	32.00	116.00	168.00	64.00	232.00
	13.30	1117.20	425.60	1542.80	2234.40	851.20	3085.60